

Governments to consider incentives to C&D processing and or recycling or for use of material made out of C&D waste in the construction activity including in non-structural concrete, paving blocks, lower layers of road pavements, colony and rural roads etc. These rules prohibit littering or obstruction to public drains, water bodies, traffic, direct dumping in landfill sites; entrust the service providers of telecom, water supply, sewage, gas pipeline and others to manage all construction and demolition waste generated due to their activities in consultation with the concerned local authorities etc.

#### **Air monitoring system**

839. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is proposed to set air monitoring system in different cities of the country with the help of PSUs;
- (b) if so, the details thereof;
- (c) what is the existing system in Delhi and NCR areas in the above context;
- (d) whether it is proposed to upgrade the above system in Delhi to help its citizens lead a toxin free life; and
- (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Yes, Sir. Central Pollution Control Board (CPCB) has proposed to set up Continuous Ambient Air Quality Monitoring System (CAAQMS) in 46 million plus cities under Corporate Social Responsibilities Programme of Central Public Sector Undertakings. The CPCB has already received proposals for setting up 62 air monitoring systems.

(c) The ambient air quality is being regularly monitored with manual and continuous air quality monitoring systems in National Capital Region (NCR) including Delhi by the Central Pollution Control Board (CPCB) in association with State Pollution Control Boards of NCR States, Delhi Pollution Control Committee (DPCC), National Environmental Engineering Research Institute (NEERI) and System of Air Quality and Weather Forecasting and Research (SAFAR).

(d) and (e) The CAAQMS established by CPCB, DPCC, NEERI and SAFAR in Delhi have been upgraded considering the parameters notified under National Ambient Air Quality Standards. The details of existing ambient air quality monitoring system in Delhi are given in Statement.

***Statement****Details of existing system for monitoring of ambient air quality in Delhi*

Sl. No.	Location of Monitoring Station	Operating Agency	Remarks
1	2	3	4
1.	Pitampura	CPCB	Manual station under NAMP
2.	Sirifort	CPCB	Manual station under NAMP
3.	Janakpuri	CPCB	Manual station under NAMP
4.	Nizamuddin	CPCB	Manual station under NAMP
5.	Shahzada Bagh	CPCB	Manual station under NAMP
6.	Shahdara	CPCB	Manual station under NAMP
7.	HO, BSZ Marg	CPCB	Not an ambient monitoring station (Kerb side)
8.	Dwaraka	CPCB	CAAQMS
9.	Shadipur	CPCB	CAAQMS
10.	Dilshad Garden	CPCB	CAAQMS
11.	Town Hall, Chandni Chowk	NEERI	Manual station under NAMP
12.	Sarojini Nagar	NEERI	Manual station under NAMP
13.	Mayapuri	NEERI	Manual station under NAMP
14.	Mandir Marg	DPCC	CAAQMS
15.	RK Puram	DPCC	CAAQMS
16.	Punjabi Bagh	DPCC	CAAQMS
17.	Anand Vihar	DPCC	CAAQMS (Hot spot, not representing ambient air)
18.	IGI Airport	DPCC	CAAQMS
19.	Civil Lines	DPCC	CAAQMS

1	2	3	4
20.	Delhi University	SAFAR	CAAQMS
21.	IGI Airport	SAFAR	CAAQMS
22.	CRRI, Mathura Road	SAFAR	CAAQMS
23.	Aya Nagar	SAFAR	CAAQMS
24.	Lodhi Road	SAFAR	CAAQMS
25.	DTTE, Pitampura	SAFAR	CAAQMS

NAMP: National Ambient Air Quality Monitoring Programme  
CAAQMS: Continuous Ambient Air Quality Monitoring Station

#### **Polluted river stretches**

840. SHRI HUSAIN DALWAI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of all river stretches identified as polluted by the Central Pollution Control Board;

(b) the details of all such polluted river stretches which have been taken up for cleaning and conservation under the National River Conservation Plan (NRCP), so far;

(c) whether foreign countries/companies/development agencies are involved in the process of conservation of polluted rivers under NRCP and if so, the details of all such agencies involved, so far; and

(d) the details of project costs for each polluted river taken under NRCP and the amount of funding received from foreign agencies for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) As per the report published by Central Pollution Control Board (CPCB) in February 2015, 302 polluted river stretches have been identified on 275 rivers in the country based on Bio-chemical Oxygen Demand (BOD) levels, a key indicator of organic pollution. The State-wise details are at Statement-I (*See below*).

(b) This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under National River Conservation Plan (NRCP) and NGRBA (National Ganga River Basin Authority)